

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:133

ANSWERED ON:22.11.2012

POWER PROJECTS

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Will the Minister of POWER be pleased to state:

- (a) the present status of various under construction power projects in the country including Andhra Pradesh, project and State-wise;
- (b) the power projects proposed to be set up by various Central Public Sector Undertakings in the country, project and State-wise;
- (c) whether the various power projects are lagging behind their schedule time of commissioning and are facing difficulties in their implementation;
- (d) if so, the project-wise details thereof along with the reasons therefor;
- (e) whether the Government proposes to help out power projects which are in half way stage of implementation to commence production of power; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) : At present, 108 thermal projects are under construction in the country. Out of these, 10 thermal projects are under construction in Andhra Pradesh. The present status of thermal projects, state-wise including in Andhra Pradesh, is at Annex-I. 51 hydro-electric projects are under construction in the country, of which, 3 hydro-electric projects are under construction in Andhra Pradesh. The present status of these hydro electric projects, state- wise including in Andhra Pradesh, is enclosed at Annex-II

(b) : The details of thermal power projects proposed to be set up by various Central Public Sector Undertakings are given in Annex-III A (for which coal linkage applications have been received) & Annex-III B (thermal power projects proposed under bulk tendering). The details of hydro power projects proposed to be set up by Central Public Sector Undertakings which have been concurred in by CEA are given at Annex-IV.

(c) to (d) : The details of under construction thermal & hydro power projects lagging behind their schedule time of commissioning along with the reasons and the difficulties these are facing in their implementation are enclosed at Annex- V & VI, respectively.

(e) to (f) : To ensure that the power projects are completed within the stipulated time, several steps have been initiated by the Ministry of Power. Some of these are:

A Task Force on Hydro Project Development, has been constituted to look into all issues relating to development of hydropower including issues of rehabilitation and resettlement of project affected persons. The Task Force is headed by the Minister of Power.

An Inter-Ministerial Group (IMG) has been constituted (vide Ministry of Water Resources O.M. dated 7th August, 2009) to evolve a suitable framework to guide and accelerate the development of Hydropower in the North-East.

The Ministry of Power has adopted a robust monitoring system for the capacity addition programme so as to see that the projects are executed in time. Monitoring of power projects are carried by the Ministry at different levels i.e. by the Central Electricity Authority, by the Ministry of Power and through the Power Project Monitoring Panel (PPMP)